

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-403(PB)/2017

IN THE MATTER OF:

M/s. Silver Star Fashions Pvt. Ltd.

... Applicant/petitioner

Vs.

M/s. Orient Clothing Com. Pvt. Ltd.

... Respondent

Order under Section 433(e), 434

Order delivered on 13.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/petitioner: Mr. Rajesh Bohra & Mr. Adityanarayan, Advs.
Mr. Sumeer Sodhi & Mr. Varun Tankha, Advs.

For the Respondent: Mr. Mohit Oommen, Advocate

ORDER

The reply has been filed by the learned counsel for the respondent. However, for filing the rejoinder a request has been made. Let the rejoinder be filed on or before 18.12.2017 with a copy in advance to the other side.

List for further consideration on 09.01.2018.

Sd/
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

13.12.2017
VINEET